

**R.O.C.No.79930-A/2020/B2**



**CIVIL JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 160 / 2020**

The Government in G.O.Ms.No. 297, Home(Cts-III) Department, dated 05.04.2017 and G.O.Ms.No. 781, Home(Cts.II) Department, dated 16.11.2016 have issued orders for the constitution of District Munsif Court and Judicial Magistrate Court at Sriperumbudur, by bifurcating the existing District Munsif-cum-Judicial Magistrate Court, Sriperumbudur, in Kancheepuram District.

Tmt. V.Vannamalar, District Munsif-cum-Judicial Magistrate, Sriperumbudur, is transferred and posted as Judicial Magistrate, Sriperumbudur, in the aforesaid newly sanctioned separate Judicial Magistrate Court.

Thiru. P. Ranjith Kumar, Additional District Munsif, Kancheepuram, is transferred and posted as District Munsif, Sriperumbudur, in the aforesaid newly sanctioned separate District Munsif Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 23.12.2020.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**

23.12.20  
(5.0)